# GOVERNMENT OF INDIA MINISTRY OF SOCIAL JUSTICE & EMPOWERMNET RAJYA SABHA

UNSTARRED QUESTION NO. 3155 TO BE ANSWERED ON 22.03.2018

# COMPLAINTS BY TRANSGENDERS

#### 3155. SHRI TIRUCHI SIVA:

## Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the number of complaints filed by transgenders for crimes committed against them;
- (b) the status of action taken on those complaints; and
- (c) if so, the preventive measures taken to curtail such offences against transgenders?

#### ANSWER

### MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI VIJAY SAMPLA)

- (a): As informed by National Crime Records Bureau the information on complaints that have been filed by transgender for crimes committed against them is not available with that Bureau. However, a total of 507, 79 and 69 transgender victims were reported in the country under various cognizable IPC Crimes during 2014,2015 and 2016 respectively.
- (b) to (c): As informed by NCRB, no information is available regarding the status of action taken on those complaints. However, this Ministry has introduced a Bill titled "The Transgender Persons (Protection of Rights) Bill 2016" in the Lok Sabha on 2.8.2016 to provide the protection of Rights of transgender persons and their welfare. The Bill, in its chapter VIII, inter-alia, has provision of punishment for Whoever,—
  - (a) compels or entices a transgender person to indulge in the act of begging or other similar forms of forced or bonded labour other than any compulsory service for public purposes imposed by Government;
  - (b) denies a transgender person the right of passage to a public place or obstructs such person from using or having access to a public place to which other members have access to or a right to use;
  - (c) forces or causes a transgender person to leave house-hold, village or other place of residence;
  - (d) harms or injures or endangers the life, safety, health, or well-being, whether mental or physical, of a transgender person or tends to do acts including causing physical abuse, sexual abuse, verbal and emotional abuse and economic abuse.